

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. TCP 75/2010

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

NAME OF THE PARTIES:- **Indira Jayantilal Vikamsey & Anr.**
V/s
Pla Electro Appliances Pvt. Ltd. & Ors.

Section: 397-398 of Companies Act, 2013

ORDER

Counsel, Bimal Bhabhda appeared for the Petitioner and Drashika Hemnani appeared for the Respondent through VC. It has been pointed out that the parties are still in the process of settlement and the report of the Liquidator is still awaited. List this matter on **24.06.2024** for awaiting the report of the Liquidator.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)